

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 324 OF 2016**

**IN THE MATTER OF:**

**SHAILESH SINGH**

**...APPLICANT**

**VERSUS**

**STATE OF U.P. AND OTHERS**

**...RESPONDENTS**

**NEXT DATE OF HEARING: 29.1.2021**

**INDEX**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>PAGE NOS.</b>
1.	Additional Affidavit on behalf of Respondent No. 2	1-2
2.	<b><u>ANNEXURE R-2/1</u></b> True copy of print of Web page of CGWA	3
3.	<b><u>ANNEXURE R-2/2</u></b> True copy of relevant page Web Portal of U.P. Ground Water Department	4
4.	<b><u>ANNEXURE R-2/3 (COLLY)</u></b> True copy of relevant page of Web Portal regarding approval of Applications of Respondent No.2	5
5.	Proof of Service	6

*Vanita Bhargava*

**[VANITA BHARGAVA/SHWETA KABRA]  
KHAITAN & CO  
ADVOCATES FOR THE RESPONDENT NO.2  
1105, ASHOKA ESTATE,  
24 BARAKHAMBA ROAD,  
NEW DELHI-110 001  
+ 91 11 4151 5454  
Email: [vanita.bhargava@khaitanco.com](mailto:vanita.bhargava@khaitanco.com)  
Ph: 8860798822**

**PLACE: NEW DELHI  
DATED: 27 JANUARY 2021**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION NO. 324/2016

Shri Sailesh Singh ...Applicant

Versus

State of U.P. and Others ...Respondents

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2.

I, Devendra Singh, son of Shri Mahendra Singh, aged about 61 years, Sr. Vice-President (Process), Radico Khaitan Ltd. Having its office at B-1/J-1 Mohan Cooperative Industrial Estate, Mathura Road, New Delhi, do hereby solemnly state and affirm as under

- 1. The Deponent is working as Senior Vice President (Process) with Respondent No. 2 and is conversant with the facts of the present case on the basis of records.
- 2. That by way of this Additional Affidavit, Respondent No. 2 is placing on record certain relevant documents and factual developments which have taken place in the matter after filing of last Additional Affidavit dated 25.9.2020 by Respondent No. 2.
- 3. That in November, 2020 Central Ground Water Authority ("CGWA") who was the NOC granting authority for the industries operating in the State of U.P., decided to stop processing the pending/existing applications for grant of No Objection Certificate (NOC) including the renewal applications. CGWA also stopped accepting fresh applications for projects in State of U.P. and advised the industrial units of State of U. P. to apply on the web portal of U.P. Groundwater department. True copy of the relevant web page about the above decision of CGWA is annexed as ANNEXURE R-2/1. This decision was taken by CGWA



due to the enforcement of the state groundwater legislation i. e. U.P. Ground Water Management and Regulation Act 2019 and Rules made thereunder. Pursuant to the above legislations, Groundwater Department of State of U.P. started its own Online portal for matters relating to groundwater. Relevant page of Web Portal of UP Groundwater Department is annexed hereto as ANNEXURE R-2/2.

4. That in view of the above decision and advice of CGWA, Respondent No. 2, whose application for renewal of NOC was pending consideration with CGWA, applied by making On-Line application to U.P. Ground Water Department. The said application of Respondent No. 2 has been approved by U.P. Ground Water Management Council being the appropriate authority under the above said State Groundwater legislation. The relevant page of the Web Portal of U.P. Ground Water Department showing the above said approval of Groundwater Management Council in respect all 3 bore wells of Respondent No. 2 is annexed hereto as ANNEXURE R-2/3. It may be mentioned here that Respondent No. 2 since the initial grant of NOC by CGWA in October, 2016 has been using the ground water in compliance of the terms and conditions prescribed by CGWA which fact has been confirmed in the Inspection Report of CGWB of June 2019 which has already been placed on the records of the present case. The above fact has also been confirmed in the Compliance Report filed by CPCB in November 2019 that the withdrawal of ground water by Respondent No. 2 during the period from October-2016 to May-2019 was within the CGWA NOC limit.



Handwritten signature and date: 25/1/2021

Red stamp: Original/Deponent

Handwritten signature and (Deponent)

**VERIFICATION:**

I, the above named Deponent do hereby verify that the contents of my above Additional Affidavit are true and correct to my knowledge based on facts and nothing material has been concealed therefrom. Verified at Rampur on this 25<sup>th</sup> day of January, 2021.

Red text: I declare that... in presence of this affidavit being true is...  
Handwritten: 26/25/1/2021, Deponent's name, and signature

Red stamp: Identify with handwritten signature

Handwritten signature and (Deponent)

## ANNEXURE R-2/1

[Home](#)[Guidelines](#)[Download Form:](#)[Contact Us](#)[Home](#)

## WELCOME

\*\*\* Rs. 10000 (Fresh NOC)/ Rs. 5000 (Renewal) Processing Fee is Mandatory \*\*\*\*\* Ground Water A

Project Proponents from Punjab State are informed that Punjab Government has started regulation of Ground Water, hence CGWA NOCAP Portal has stopped processing of already existing applications, as well as accepting fresh and renewal applications for Projects in Punjab. For further information All Project Proponents of Punjab are advised to visit [www.punjab.gov.in](http://www.punjab.gov.in) & [www.irrigation.punjab.gov.in](http://www.irrigation.punjab.gov.in). The Secretary, Punjab water Regulation and Development Authority, SCO 149-152, 3rd floor Sector 17C, Chandigarh - 160017 email: [chairperson.pwrda@punjab.gov.in](mailto:chairperson.pwrda@punjab.gov.in)

Project Proponents from Uttar Pradesh are informed that UP Government has started its online portal for Groundwater NOC and hence CGWA NOCAP Portal has stopped processing of already existing applications, as well as accepting fresh and renewal applications for Projects in UP. All Project Proponents of UP are advised to visit [upgwdonline.in](http://upgwdonline.in). Technical Helpline Number 0522-4150500 (Timing From 10:30 AM to 05:30 PM on working days).

All the applicants have to submit Udyog Aadhar/Udhya/MSME certificate to the concerned Regional Offices of Central Ground Water Board if their project area falls in over exploited category as per GWRE 2017 and their groundwater withdrawal is less than 10 cum/day as per the new guidelines..

Central Ground Water Authority (CGWA) has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country. [...more](#)

[Online Application For NOC](#)[Track Your Application](#)[Departmental User](#)[...more](#)

Public Notice- Digital Water Flow Meter. [new](#)

Public Notice 26-Oct-2020 [new](#)

Rajiv Gandhi National Ground Water Training Institute and Research institute invites

Total Visitors: 1926848

To download Adobe Reader [Click here](#)

Last updated on : 14-Jan-2021

[Download NOC Issued-Online](#) [NOC Issued-Online](#) [Water Management Plan](#)

## Directory

[CGWA Headquarters](#)  
[Regional Offices Of Central Ground Water Board](#)

[Know Your Environmental Compensation\(EC\)](#) [new](#)

[States Not Regulated By CGWA](#)

[Categorization Of Assessment Units](#)

[Processing Fee](#)

[Sample Filled In Application](#)

[Steps For Filling Bharatkosh Application For NOC Processing Fee](#) [new](#)

[Steps For Filling Bharatkosh Application For Ground Water Abstraction Charges/ Restoration Charges](#) [new](#)

[Steps To Fill Bharatkosh Application For Penalty](#) [new](#)

[Standard Desgin For Roof Top Rain Water Harvesting](#)

[Affidavit For Renewal Of NOC Withdrawing Ground Water Upto 100 KLD \(Attach In "Extra Attchment" Section While Applying Online\).](#) [new](#)

[Declaration By Micro And Small Enterprises](#) [new](#)

[AFFIDAVIT FOR STP](#) [new](#)

[Accredited Ground Water Consultants/ Organization And Water Auditors](#) [new](#)

[ACCREDITED GROUND WATER PROFESSIONALS](#) [new](#)

[Format Of Water Audit Report](#) [new](#)

[AFFIDAVIT- FOR SALINE GROUND WATER](#) [new](#)

## User Assistance

[Know Your Penalty](#) [new](#)

[Guidelines](#) [new](#)

[Documents Required](#)

[Amendment In Format Impact Assessment Report And Hydrogeological Report For Mining](#) [new](#)

[Steps For Filling Self Compliance Online](#)

[Steps For Applying Renewal Of NOC](#)

[Estimation- Rain Water Harvesting](#)

[Steps For Filling Application Online](#)

[User Name/Password](#) [new](#)

[Affidavit For Wet Land](#) [new](#)

[Affidavit For Completion Certificate](#) [new](#)

[Affidavit For Water Non Availability For Less Than 10 KLD](#) [new](#)

[ACCREDITED GROUND WATER PROFESSIONAL INSTITUTIONS](#) [new](#)

[AFFIDAVIT- WATER AVAILABILITY/ NON- AVAILABILITY CERTIFICATE FOR FRESH/TREATED WATER](#) [new](#)

## ANNEXURE R-2/2

Tuesday, January 26, 2021 6:38:38 PM

Search here

**GROUND WATER DEPARTMENT**  
(Namami Gange & Rural Water Supply Department) (index.html)  
Minister of Jal Shakti  
Government of Uttar Pradesh

**Dr. Mahendra Singh**  
Hon'ble Cabinet Minister  
Jal Shakti Vibhag, Uttar Pradesh

**ONLINE SERVICES OF DEPARTMENT**

(http://wowslider.com)

**ISSUANCE OF NOC & REGISTRATION FOR WELL**

- ✓ Login for Existing Users (<http://upgwdonline.in/apps/>)
- ✓ Create New User (<http://upgwdonline.in/apps/>)
- ✓ Instructions

**REGISTRATION OF DRILLING AGENCY**

- ✓ Login for Existing Users (<http://upgwdonline.in/apps/DrillingAgency/Account/Login>)
- ✓ Create New User (<http://upgwdonline.in/apps/DrillingAgency/Account/Login>)
- ✓ List of Registered Drilling Agencies (<list-of-registered-drilling-agencies.html>)
- ✓ Instructions (PDF/UPGWD-Drilling-Agency-Instructions-Eng.pdf)



(http:

**LODGE GRIEVANCE**

- ✓ Lodge New Grievance (<http://upgwdonline.in/apps/Grievance/GWDGrievance/Registration>)
- ✓ Track Status of Lodged Grievance  
(<http://upgwdonline.in/apps/Grievance/GWDGrievance/ViewGrievanceStatus?query=xuHulUmknJcCBchD%2BSeBKA%3D%3D>)
- ✓ Reply to Query Raised by Department (<http://upgwdonline.in/apps/Grievance/GWDGrievance/TrackGrievance?query=xuHulUmknJcCBchD%2BSeBKA%3D%3D>)
- ✓ Submit Feedback on Redressed Grievances  
(<http://upgwdonline.in/apps/Grievance/GWDGrievance/TrackGrievance?query=xAB%2F4EdVzbNhUmHcNzxSjA%3D%3D>)
- ✓ Instructions (PDF/GRS-Instructions\_Eng.pdf)

**RAIN WATER HARVESTING**

- ✓ Rain Water Harvesting Calculator
- ✓ Ground Water Map (<ground-water.html>)
- ✓ Technical Designs (PDF/Ground-Water-Recharge-Method\_Eng.pdf)

**LATEST NEWS**

**Now polluting the ground water, rivers and ponds will be considered as offensive. (<pressrelease.html>)**

Date : 21/10/2019

Size :118 KB | Language : Hindi

**Regarding Temporary Suspension of Online Services of Ground Water Department, Uttar Pradesh.**

Date : 15/06/2020

**Now polluting the ground water, rivers and ponds will be considered as offensive. (<pressrelease.html>)**

Date : 21/10/2019

Size :118 KB | Language : Hindi



S.No. क्रम संख्या	Form No./Application No. फॉर्म संख्या/आवेदन संख्या	User Type उपयोक्ता का प्रकार	Application Type आवेदन का प्रकार	Location of Well कूप स्थल	District जनपद	Application Date आवेदन तिथि	Status स्थिति	Action कार्यवाही	Remark टिप्पणी	Apply For Registration of Well कूप के रजिस्ट्रीकरण हेतु आवेदन करें	 P. Venkatesh Singh चालान अपलोड करें
7	RMPR1220RIN0015	Industrial	Registration of Well	CHAMRAUAA (URBAN)	Rampur	N/A	Approved	In- process	As per approval by DGWMC dated: 07.01.2021.	N/A	View
8	RMPR1220RIN0016	Industrial	Registration of Well	CHAMRAUAA (URBAN)	Rampur	N/A	Approved	In- process	As per approval by DGWMC dated: 07.01.2021.	N/A	View
9	RMPR1220RIN0017	Industrial	Registration of Well	CHAMRAUAA (URBAN)	Rampur	N/A	Approved	In- process	As per approval by DGWMC dated: 07.01.2021.	N/A	View

Showing 1 to 9 of 9 entries

Previous

1

Next

**From:** [Sushil Dogra](#)  
**To:** [rashtriyasamasya@gmail.com](mailto:rashtriyasamasya@gmail.com); [sandeepsinghadv21@gmail.com](mailto:sandeepsinghadv21@gmail.com); [sandeepsinghadv21@gmail.com](mailto:sandeepsinghadv21@gmail.com); [gurnamsingh.cpcb@nic.in](mailto:gurnamsingh.cpcb@nic.in); [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com); [B. V. Niren](#); [Raj Kumar](#); [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in); [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)  
**Cc:** [Vanita Bhargava](#); [Shweta Kabra](#); [Court Clerks, Delhi Office](#)  
**Subject:** Shailesh Singh versus State of U.P. and Others | O.A. No. 324 of 2016 | NGT  
**Date:** 27 January 2021 16:01:33  
**Attachments:** [Additional Affidavit 25.01.2021.pdf](#)

---

Dear All

Please find attached Additional Affidavit on behalf of Respondent No.2 in the above matter.

Regards

Sushil